

ITEM NO.36

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 34195/2014

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK AND ORSPetitioner(s)

VERSUS

ALLAHABAD BANK STAFF ASSO. AND ORS

Respondent(s)

(with appln. (s) for impleadment and permission to bring additional facts and documents on record and interim relief and office report)

Date : 13/10/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Rajesh Kumar,Adv.
M/s Mitter & Mitter Co.,Adv.

For Respondent(s) Mr.Amit Aggarwal,Adv.
Mr. Rajiv Ranjan Dwivedi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent Nos.1-4 has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB